Allotment of petrol pumps to dependents of Kargil martyrs

*300. SHRI S.M. LAL JAN BASHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of applications which are pending with Government for allotment of petrol pumps to the widows and dependents of Kashmir-Kargil martyrs as on date, State-wise;

(b) since when such applications are pending;

(C) whether any policy has been worked out to deal with the longpending applications; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): (a) to (d) Under the special scheme for allotment of retail outlet dealerships and LPG distributorships to the widows/next of kin of the Defence personnel killed in action in 'OP Vijay' (Kargil), allotments are made by the Government on the basis of recommendations received from the Director General Resettlement (DGR), Ministry of Defence and the feasibility of the locations is verified by the Oil Industry. The Government have approved, as on 1.12.2002,268 retail outlet dealerships to persons in different States. In 256 cases Letters of Intent (LOIs) have been issued and out of which in 162 cases Retail Outlets have been commissioned. In addition, the Government has approved 162 cases of LPG distributorships and 108 out of these have been commissioned.

The rest are under the process of commissioning.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Disaster response team for probing accidents

1944. SHRI YADLAPATI VENKAT RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to constitute a national level disaster response team of experts to ensure that accidents are probed quickly and impartially and victims are identified to avoid legal complications at

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